

SPECIAL BENCH
COURT - I

O-226

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/397(KB)2011
COMP.APPL/89(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI KAUSHALENDRA KUMAR SINGH**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH NOVEMBER, 2022, 02:30 P.M

IN THE MATTER OF	RAJENDRA PRASAD AGARWALLA & ORS. VS VIKRANT REFRIGERATION PVT. LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physical)

Ms. Swapna Choubey, Adv. : For Petitioner
Mr. Rajesh Upadhyay, Adv.

Mr. Shaunak Mukhopadhyay, Adv. : For Respondent Nos. 1,3,4,5 and 6
Mr. Kallol Saha, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter before Regular Bench on **09/12/2022**.

**Kaushalendra Kumar Singh
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**